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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.67/BB/	_	Await report from OL & RD	230/232	Sonus Networks Trading Pvt. Ltd.
2017		I OIII OL & ND		

SL. NO.	(IN CAPITAL) ONE NUMBER	SIGNATURE		
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2)	Prema	Sutti	Roc	Pres

<u>ORDER</u>

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Shri Pramod Kumar, Assistant from O.L office is present. Await reports from RD & O.L. Counsel for Petitioner reported that, O.L has sought some documents from the Petitioner Company and that the company will submit the same to the O.L to facilitate him to file his report. List it on 21/02/2018.

Member (T)

Member (J)